## MONTHLY REPORT ON COMMERCIAL COURTS FEBRUARY, 2023

Sr. No.	Name of the Court	Total Disposal in the month	Average Time Taken (in days)			
			Filing & Service	Trial Judgment	& Enforcement of Judgment	
CENTRA	L DISTRICT					
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)- 01		2	511	233	
2	DR. KAMINI LAU, DISTRICT JUDGE (COMMERCIAL COURT)-02	14	2	525	290	
3	MS. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	87	2	430	401	
4	MS. NISHA SAXENA DISTRICT JUDGE (COMMERCIAL COURT)-04	88	2	509	249	
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	56	2	389.32	60.5	
6	SH. PARAMJIT SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-06	78	2	626	120	
7	MS. KAVERI BAWEJA, DISTRICT JUDGE (COMMERCIAL COURT)-07 (New Court w.e.f. 24.08.2022)	54	2	775	0	
WEST I	DISTRICT					
8	SH. DINESH BHATT, DISTRICT JUDGE (COMMERCIAL)-01	105	10	365	0	
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	88	2	378	0	
NEW D	ELHI DISTRICT	Υ				
10	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	49	57	635	321	
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	39	124	276	30	
12	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	23	26	279	76	
SOUTH	DISTRICT					
13	SH. PREM KUMAR BARATHWAL, DISTRICT JUDGE (COMMERCIAL COURT)- 01	91	60	128	365	
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	87	60	451	90	
15	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	93	60	364	365	
16	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)-04 (DIGITAL)	21	7	90	246	

Sr. No.	Name of the Court	Total Disposal	Average Time Taken (in days)			
			Filing & Service	Trial & Judgment	Enforcement of Judgment	
SOUTH-	EAST DISTRICT	,				
17	SH. LAL SINGH, DISTRICT JUDGE (COMMERCIAL)-01 w.e.f. 16.11.2022	59	40	481	90	
18	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02	33	60	540	90	
19	SH. AJAY KUMAR JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 16.09.2022)	34	This is newly constituted court functioning w.e. 17.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 29 new cases have been filed and I case has been received by way of transfer in courts during 01.02.2022 to 28.02.2022. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data at least six months of full functioning of the Court.			
20	MS. ANU GROVER BALIGA, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)	23	It is submitted that this is a newly constituted court and has started functioning w.e.f. 19.09.2022. On Cases are being received by transfer and most of the cases are at the stage of completion of pleading, service etc. 32 new cases have been filed and 03 cases have been received by transfer in this month For the purpose of estimate disposal, it would be appropriate to wait for a few month of functioning of this court.			
21	MS. PREETI AGGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-05 (new court w.e.f. 16.09.2022)	1 t 6 44 t c s	This is newly constituted court functioning w.e.f 19.09.2022. Cases are being received by way of transfer from 2 courts and the cases are mostly at the stage of completion of pleadings, service and etc. 23 new cases has been filed and 3 cases have been received by way of transfer in this court during 01.02.2023 to 28.02.2023. Further, it is submitted that for a proper estimate of the average disposal by this Court, it would be appropriate to wait for the data of at least six months of full functioning of the Court.			
22 .	MS. NIRJA BHATIA, DISTRICT JUDGE (COMMERCIAL COURT)-06 (new court w.e.f. 16.09.2022)	84 c	This is newly constituted court functioning w.e.f 20.09.2022. Cases are being received by way of transfer and the cases are mostly at the stage of completion of pleadings, service and etc. 22 new cases have been filed and 2 cases have been received by way of transfer in this court during 01.02.2023 to 28.02.2023.			
23	SH. RAJESH KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-07 (DIGITAL) (new court w.e.f. 16.09.2022)	32	3	274	220	
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EAST DIS	SH. SANJAY SHARMA-I, DISTRICT JUDGE (COMMERCIAL)-01	71	2.5	735	356	
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)	42	1.5	950	403	
NORTH-E	AST DISTRICT					
2.	MS. BARKHA GUPTA, DISTRICT JUDGE (COMMERCIAL)	18	33	791	318	

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			Filing & Service	Trial & Judgment	& Enforcement of Judgment	
SHAHDA	RA DISTRICT					
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE (COMMERCIAL)-01	37	1 to 2 days	402.8	419.24	
28	MS. SUKHVINDER KAUR, DISTRICT JUDGE(COMMERCIAL)-02	47		274	277	
29	SH. SURENDER SINGH RATHI, DISTRICT JUDGE (COMMERCIAL COURT)-03	38		583.93	761.66	
30	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)-04 (new court w.e.f. 16.09.2022)			501.19	289.1	
NORTH-	WEST DISTRICT					
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	83	5	186	395	
NORTH	DISTRICT					
32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL)	138	2	530	365	
SOUTH-	WEST DISTRICT					
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)-01	97	4	521	596	
34	SH. BHUPESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-02 (new court w.e.f. 24.08.2022)	40	13	541	501	
35	SH. RAKESH SYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 (new court w.e.f. 24.08.2022)		5	372	323	